

ITEM NO.32 Court 3 (Video Conferencing) SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 37524/2016

(Arising out of impugned final judgment and order dated 24-08-2016 in WT No. 622/2015 passed by the High Court Of Judicature At Allahabad)

MUNICIPAL COMMISSIONER, AGRA NAGAR NIGAM & ANR. Petitioner(s)

VERSUS

VODAFONE SOUTH LTD. & ANR. Respondent(s)

IA No. 65256/2017 - VACATING STAY)
WITH

SLP(C) No. 5473/2017 (XI)

SLP(C) No. 5468/2017 (XI)

SLP(C) No. 3497/2017 (XI)

SLP(C) No. 5074/2017 (XI)

SLP(C) No. 6928/2017 (XI)
(IA No.80901/2017-EXEMPTION FROM FILING O.T.)

SLP(C) No. 6413/2017 (XI)

SLP(C) No. 3495/2017 (XI)

SLP(C) No. 5073/2017 (XI)

SLP(C) No. 5469/2017 (XI)

SLP(C) No. 5471/2017 (XI)

SLP(C) No. 3499/2017 (XI)

SLP(C) No. 5476/2017 (XI)

SLP(C) No. 5470/2017 (XI)

SLP(C) No. 5472/2017 (XI)

SLP(C) No. 3498/2017 (XI)

Date : 17-12-2021 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.M. KHANWILKAR
HON'BLE MR. JUSTICE C.T. RAVIKUMAR

For Petitioner(s) Mr. Jitendra Mohan Sharma, Sr. Adv
Mr. Ajit Sharma, AOR
Mr. Anant Ram Mishra, Adv
Mr. Abhishek Rana, Adv

For Respondent(s) Ms. Sonali Jaitley Bakhshi, Adv.
Mr. Jaiyesh Bakhshi, Adv.
Ms. Riini Badoni, Adv.
Mr. Omung Raj Gupta, Adv.
Mr. Siddharth Dey, Adv.
Ms. Amreen Qureshi, Adv.
Mr. Animesh Sinha, Adv.
Mr. P.V. Yogeswaran, AOR

Mr. Tushar Jarwal, Adv.
Mr. Rahul Sateeraja, Adv.
Mr. Deepak Thackur, Adv
Mr. Anurag Soan, Adv
Ms. Vrinda Bagaria, Adv
Ms. B. Vijayalakshmi Menon, AOR

Mr. Merusagar Samantaray, AOR

Mr. Sujit Ghosh, Adv
Ms. Pragya Awasthi, Adv
Mr. Joybrata Mishra, Adv
Mr. Shubham Seth, Adv
Mr. Nikilesh Ramachandran, AOR

UPON hearing the counsel the Court made the following
O R D E R

List these matters on 17th January, 2022.

It is made clear that no further request for adjournment on any count at the instance of respondent(s) will be entertained, including on the ground of personal difficulty of the advocate.

The respondents must make necessary arrangements to proceed with the matter on the next date.

(NEETU KHAJURIA)
COURT MASTER

(VIDYA NEGI)
COURT MASTER